

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1462

ANSWERED ON:27.11.2002

EXTRADITION DEPORTATION OF MAFIA DON

ALE NARENDRA;C. KUPPUSAMI;DALPAT SINGH PARASTE;GADDAM GANGA REDDY;GADDE RAMAMOHAN;M.V.V.S
MURTHI;PRIYA RANJAN DASMUNSI;SHYAMA SINGH;VINAY KUMAR SORAKE

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government have been considering to seek Abu Salem's the most wanted mafia don in the country, extradition rather than deportation;
- (b) if so, whether the discussions with the Portuguese Government have been held in this regard;
- (c) if so, the outcome thereof; and
- (d) the details of other steps the Government have taken to ensure Abu Salem's extradition/deportation to India?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS(SHRI DIGVIJAY SINGH)

- a) At present the Government of India has been considering seeking the extradition of Abu Salem to India rather than his deportation since he is currently also facing charges for offences committed in the territory of Portugal. b) Our Embassy in Portugal is in regular touch with the concerned authorities in the Portuguese Government. A team led by a senior officer from the Central Bureau of Investigation (CBI) also visited Lisbon to have discussions with the Portuguese authorities.
- c) The Portuguese Government has extended all required assistance and as a result of the interaction between the two sides, has indicated its willingness to consider a request from the Government of India for the extradition of Abu Salem. d) All necessary steps are being taken by the concerned authorities in the Government of India to expedite matters in regard to the request for extradition of Abu Salem.